

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24687/2005

(From the judgement and order dated 29/08/2005 in SBCRP No. 469/2004 of
The HIGH COURT OF RAJASTHAN AT JODHPUR)

MADAN SINGH

Petitioner(s)

VERSUS

KESHAR DEVI

Respondent(s)

(With appln(s) for exemption from filing O.T. and with prayer for interim
relief)

Date: 30/11/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Proxy counsel for

Mr. Aruneshwar Gupta,Adv.

For Respondent(s)

UPON being mentioned by counsel the Court made the following

O R D E R

List on due date.

(D.P. WALIA)

COURT MASTER

(MADHU SAXENA)

COURT MASTER